

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21266/2026 BLAPL/7232/2026	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BAMUNIGAM /48 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000152/2026
2	D-BLAPL/21268/2026 BLAPL/7233/2026	BISHNU PRADHAN @ CHARAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	JAJPUR SADAR /203 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001297/2026
3	D-BLAPL/21247/2026 BLAPL/7234/2026	PADMA LOCHAN NAYAK VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	SAMBALPUR VIGILANCE /7 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000003/2026
4	D-BLAPL/21275/2026 BLAPL/7235/2026	LUKAS TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /206 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000242/2025
5	D-BLAPL/21023/2026 BLAPL/7236/2026	MANU SINGH VS STATE OF ODISHA	PRINCE PATNAIK VS	PURI SADAR /166 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000208/2026
6	D-BLAPL/21024/2026 BLAPL/7237/2026	LAXMAN CHHATI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	ORKEL /207 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000110/2021
7	D-BLAPL/19282/2026 BLAPL/7238/2026	BISWANATH MALI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 C.J.M.,NAWARANGPUR(Nabarangapur) 2(B)CC/0000005/2026
8	D-BLAPL/19913/2026 BLAPL/7239/2026	MANOJ DEHURY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /141 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000476/2026
9	D-BLAPL/20059/2026 BLAPL/7240/2026	DURYODHAN BHAINSA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TIKAYATPALI /43 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000139/2022
10	D-BLAPL/20084/2026 BLAPL/7241/2026	YASEEN SHAH VS STATE OF ODISHA	GOREKHANATH DAS VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
11	D-BLAPL/21025/2026 BLAPL/7242/2026	BISWAMITRA BADI VS STATE OF ODISHA	ASISH MISHRA VS	BOUDH /39 /2025 DISTRICT & SESSIONS JUDGE,BOUDH(Boudha) ST/0000056/2025

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12	D-BLAPL/20088/2026 BLAPL/7243/2026	AMIT KUMAR VS STATE OF ODISHA	GOREKHANATH DAS VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000959/2024
13	D-BLAPL/20391/2026 BLAPL/7244/2026	SAYED NOORUDDIN @ MIR NURU VS STATE OF ODISHA	SK JONED FAIZ VS	PURUNABAZAR /215 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000156/2025
14	D-BLAPL/16030/2026 BLAPL/7245/2026	SUMANTA @ MITHUN PODHA VS STATE OF ODISHA	ARABINDA DASH VS	BIRMAHARAJPUR /36 /2025 DISTRICT AND SESSIONS JUDGE,SONE ST/0000035/2025
15	D-BLAPL/20158/2026 BLAPL/7246/2026	MUNA PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	KUMBHARAPARA /338 /2025 S.D.J.M.,PURI(Puri) GR/0000844/2025
16	D-BLAPL/20253/2026 BLAPL/7247/2026	BIKRAM BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000230/2026
17	D-BLAPL/20259/2026 BLAPL/7248/2026	DEEPAK RANJAN GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000230/2026
18	D-BLAPL/21029/2026 BLAPL/7249/2026	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /18 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000012/2024
19	D-BLAPL/20275/2026 BLAPL/7250/2026	DEBENDRA NIRANJAN SAHU@ DEBENDRA NARAYAN SAHU @ DEBENDRA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /3 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2026
20	D-BLAPL/21038/2026 BLAPL/7251/2026	MARKANDA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /30 /2008 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000034/2026
21	D-BLAPL/20566/2026 BLAPL/7252/2026	AKHAYA JENA @ ACHYUTANANDA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000014/2026
22	D-BLAPL/20635/2026 BLAPL/7253/2026	T. RAMKOTI REDDY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /299 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000829/2026
23	D-BLAPL/21091/2026	SIBA SANKAR KHILLA @ KHILLO @ SHANKAR	MANGU NANDY	MALKANGIRI /529 /2023

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	BLAPL/7254/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023
24	D-BLAPL/20673/2026 BLAPL/7255/2026	AJAY SURIN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /86 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000037/2025
25	D-BLAPL/20863/2026 BLAPL/7256/2026	JITU MAHANKUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /114 /2026 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Garh) GR/0000191/2026
26	D-BLAPL/20921/2026 BLAPL/7257/2026	DHANESWAR LENKA @ JHULIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /16 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000016/2026
27	D-BLAPL/20922/2026 BLAPL/7258/2026	RAMA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /41 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000033/2025
28	D-BLAPL/21045/2026 BLAPL/7259/2026	SAHADEV BEHERA @ SAHADEV BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAJNAGAR /503 /2021 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000002/2022
29	D-BLAPL/20931/2026 BLAPL/7260/2026	KORA RAULA @ KORA RUAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /510 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000175/2024
30	D-BLAPL/21048/2026 BLAPL/7261/2026	SAHIL KAJI VS STATE OF ODISHA	DR. ABHAY KANT PATHAK VS	BAMUNIGAM /51 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000159/2026
31	D-BLAPL/21049/2026 BLAPL/7262/2026	SAMIR SHABBIR MULANI VS STATE OF ODISHA	DR. ABHAY KANT PATHAK VS	BAMUNIGAM /51 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000159/2026
32	D-BLAPL/21050/2026 BLAPL/7263/2026	ABHIJITH ANIL MORE VS STATE OF ODISHA	DR. ABHAY KANT PATHAK VS	BAMUNIGAM /51 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000159/2026
33	D-BLAPL/20938/2026 BLAPL/7264/2026	RAJIB @ RAJU CHOUDHURY VS STATE OF ODISHA	LALITENDU MISHRA VS	// S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000004/2026
34	D-BLAPL/20940/2026 BLAPL/7265/2026	SUDHIR BUTIA @ BHUTIA @ KUNU VS	LALITENDU MISHRA VS	// S.D.J.M.,HINDOL(Dhenkanal)

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35	D-BLAPL/21051/2026 BLAPL/7266/2026	STATE OF ODISHA DINESH SOPAN KALE VS	DR ABHAY KANT PATHAK VS	2(B)CC/0000004/2026 BAMUNIGAM /51 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
36	D-BLAPL/9416/2026 BLAPL/7267/2026	STATE OF ODISHA MANAGOBINDA BHOI @ SUBASH @ SUBASH MANAGOBINDA BHOI VS	KALINDA KUMAR ROUT VS	Spl/0000159/2026 SALIPUR /454 /2024 A.D.J.,SALIPUR(Cuttack)
37	D-BLAPL/21076/2026 BLAPL/7268/2026	STATE OF ODISHA PURNA CHANDRA BEHERA @ BADAL VS	RAMAKRISHNA BISOI VS	ST/0000059/2025 TALABANIA /47 /2025 1ST A.D.J., PURI(Puri)
38	D-BLAPL/21078/2026 BLAPL/7269/2026	STATE OF ODISHA SUSHANTA NAIK VS	SMRUTI RANJAN ROUT VS	ST/0000006/2025 ANGUL TOWN /520 /2026 SPECIAL JUDGE,ANGUL(Anugul)
39	D-BLAPL/21079/2026 BLAPL/7270/2026	STATE OF ODISHA SARAT CHANDRA TUNGA VS	DEEPAK KU SAHOO VS	Spl/0000035/2026 PADAMPUR /129 /2026 A.D.J.,PADAMPUR(Bargarh)
40	D-BLAPL/21095/2026 BLAPL/7271/2026	STATE OF ODISHA MUNA JUED @ DHARMENDRA JUED VS	BIJAYA KUMAR BEHERA 1 VS	Spl/0000027/2026 BODEN /29 /2026 PRINCIPAL MAGISTRATE CUM JUV.JUST
41	D-BLAPL/21096/2026 BLAPL/7272/2026	STATE OF ODISHA SHYAM SUNDAR NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	Juv.C.T./0000006/2026 DIGAPAHANDI /235 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
42	D-BLAPL/21121/2026 BLAPL/7273/2026	STATE OF ODISHA TIPAL @ BIBHUTI BHUSAN PATTNAIK VS	MANORANJAN PADHY VS	ST/0000385/2025 BRAHMAGIRI /19 /2026 1ST A.D.J., PURI(Puri)
43	D-BLAPL/20956/2026 BLAPL/7274/2026	STATE OF ODISHA SWETA YADAV VS	JUGALA KISHORE PANDA VS	TR/0000011/2026 BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur)
44	D-BLAPL/20958/2026 BLAPL/7275/2026	STATE OF ODISHA SHIVA PRASAD MALLICK @ SHIBA PRASAD MALLICK VS	ISHA PRIYADARSHINI VS	Spl/0000067/2025 BISRA /79 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh)
45	D-BLAPL/17423/2026 BLAPL/7276/2026	STATE OF ODISHA SUKHARANJAN MANDAL @ SUKHA @ SUKA MANDAL VS	SHYAM MANOHAR VS	GR/0000536/2026 MALKANGIRI SADAR /197 /2025 A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000019/2026

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46	D-BLAPL/21245/2026 BLAPL/7277/2026	DHANURDHAR BISWAL VS STATE OF ODISHA(VIG.)	SATYA SMRUTI MOHANTY VS	SAMBALPUR VIGILANCE /9 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000005/2026
47	D-BLAPL/20961/2026 BLAPL/7278/2026	ANIL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 DISTRICT & SESSIONS JUDGE,JEYPORE(Jeypore) CT/0000008/2026
48	D-CMP/11049/2026 CMP/1160/2026	PUSPA SRICHANDAN VS PRAKASH SATRUSALYA	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (JR. DIVISION), KANAS(Puri) EC/0000001/2025
49	D-CMP/31134/2026 CMP/1161/2026	JAHANRA BEGUM VS M/S. DINABANDHU SAHU LAW COLLEGE, KENDRAPARA	SOURAV SUMAN BHUYAN VS	// A.D.J.,KENDRAPARA(Kendrapara) CVREV/0000004/2015
50	D-CMP/32021/2026 CMP/1162/2026	SK. ALLAUDDIN VS SUBRAT KUMAR PRITIKANTA MOHANTY	SHIVSANKAR MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT), CUTTACK CS/0000719/2022
51	D-CMP/31189/2026 CMP/1163/2026	BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK VS SAROJINI ROY	SUNKURU SUDHAKAR RAO (SR. ADV.) VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) EC/0000019/2025
52	D-CONTC/26458/2026 CONTC/4146/2026	NRUSINGH CHARAN NAYAK VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// O //
53	D-CONTC/31468/2026 CONTC/4147/2026	UPENDRA SWAIN VS BIBHUTI BHUSAN DASH,ENGINEER IN CHIEF, WATER RESOURCES DEPTT., BHUBANESWAR	ADV VS	// O //
54	D-CONTC/31883/2026 CONTC/4148/2026	SUSHAMA KUJUR VS AMRITPAL KAUR, I.P.S.	ADV. VS	// O //
55	D-CONTC/32069/2026 CONTC/4149/2026	BARUN KUMAR KABIRAJ VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// O //
56	D-CONTC/22959/2026 CONTC/4150/2026	NIRANJAN ROUT VS R.S.GOPALAN, IAS	ADV. VS	// O //
57	D-CONTC/26462/2026	BASANTA KUMAR KHATUA	SANTOSH KUMAR DWIVEDY	//

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	CONTC/4151/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//
58	D-CONTC/29040/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//
	CONTC/4152/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
59	D-CONTC/29043/2026	KARUNA KAR JENA	MOHAMMED FARADISH	//
	CONTC/4153/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
60	D-CONTC/31180/2026	JAGADISH CHANDRA DAS	ADV.	//
	CONTC/4154/2026	VS	VS	0
		SUBHA SARMA, I.A.S		//
61	D-CONTC/26464/2026	SACHIKANTA SAMAL	SANTOSH KUMAR DWIVEDY	//
	CONTC/4155/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//
62	D-CONTC/31706/2026	ASANTI RAHUL	ADV	//
	CONTC/4156/2026	VS	VS	0
		PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.		//
63	D-CONTC/30878/2026	RITESH KUMAR CHAND	SUSHANTA KUMAR PRADHAN	//
	CONTC/4157/2026	VS	VS	0
		USHA PADHEE, PRINCIPAL SECRETARY TO GOVT. CUM COMMISSIONER, H. AND U.D. DEPT., BHUBANESWAR		//
64	D-CONTC/29189/2026	SARAT CHANDRA MISHRA	ADV.	//
	CONTC/4158/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
65	D-CONTC/31553/2026	SUBASH CHANDRA PRADHAN	ADV.	//
	CONTC/4159/2026	VS	VS	0
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//
66	D-CONTC/18038/2026	LALU BEHERA	MANAS KUMAR SWAIN	//
	CONTC/4160/2026	VS	VS	0
		AMITABH THAKUR, I.P.S.		//
67	D-CONTC/23364/2026	PRAMOD KUMAR MAHARANA	ADV.	//
	CONTC/4161/2026	VS	VS	0
		JAYANTA KUMAR JAYASINGH, (OAS-1)TAHASILDAR, BHUBANESWAR		//
68	D-CONTC/31184/2026	BIPRA CHARAN BISOI	ADV.	//
	CONTC/4162/2026	VS	VS	0

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69	D-CONTC/29552/2026 CONTC/4163/2026	UDAYAN SUBUDHI, D.F.O.,NABARANGPUR DIVISION BISWANATH SAHOO VS BHANUMATI MAJHI,OAS, TAHASILDAR ,RAJKANIK	RAKESK KUMAR SARANGI VS	// // ()
70	D-CONTC/31574/2026 CONTC/4164/2026	PANDAV DELKI VS PREM CHANDRA CHAUDHARY,IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// ()
71	D-CONTC/32140/2026 CONTC/4165/2026	DIGAMBARA PRADHAN VS GIRISH S.N,PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// ()
72	D-CRLA/18515/2026 CRLA/609/2026	SAJO @ MD. SAJID VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /140 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000225/2025
73	D-CRLA/16113/2026 CRLA/610/2026	SATYA@SATYABAN PANDE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DUNGURIPALI /65 /2010 A.D.J.,SONEPUR(Sonepur) SC/0000084/2021
74	D-CRLA/11190/2026 CRLA/611/2026	ARJUN BHOI VS STATE OF ODISHA	AGASTI KANUNGO VS	KANAS /230 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000104/2024
75	D-CRLA/12573/2026 CRLA/612/2026	HEMANTA ORAM VS STATE OF ODISHA	GEETANJALI MAJHI VS	RENGALI (SAMBALPUR) /202 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000039/2025
76	D-CRLA/14076/2026 CRLA/613/2026	JAKAB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /180 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000046/2025
77	D-CRLA/21323/2026 CRLA/614/2026	GUDU@SISIRA NAYAK@SISIRA KUMAR NAYAK VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /33 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000031/2025
78	D-CRLA/20952/2026 CRLA/615/2026	HERO KHAN@ABDUL SATAR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	TUMUSINGA /234 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000044/2026
79	D-CRLMC/17842/2026 CRLMC/2274/2026	BISHNU PRADHAN VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000053/2024

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80	D-CRLMC/14891/2026 CRLMC/2275/2026	SURYA NARAYAN PANI VS STATE OF ODISHA	BIDYADHAR PANDA VS	DUNGURIPALI /109 /2025 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000109/2025
81	D-CRLMC/19587/2026 CRLMC/2276/2026	DANGUA@SAGAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /19 /2017 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000133/2017
82	D-CRLMC/20860/2026 CRLMC/2277/2026	PRADEEP KUMAR GHOSH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAIBANIA /42 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000045/2026
83	D-CRLMC/21047/2026 CRLMC/2278/2026	BIJAY MAHARANA VS STATE OF ODISHA	BHARAT JALLI VS	// DISTRICT & SESSIONS JUDGE,KEONJH CRREV/0000004/2026
84	D-CRLMC/18417/2026 CRLMC/2279/2026	PRADIP MALABISOI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /61 /2025 SPECIAL JUDGE (POCSO), GAJAPATI(G Spl/0000018/2025
85	D-CRLMC/21188/2026 CRLMC/2280/2026	SUBODH KUMAR BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	JAGATSINGPUR /43 /2026 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000056/2026
86	D-CRLMC/17997/2026 CRLMC/2281/2026	JAYAKRUSNA NAYAK @ JAYA KRUSHNA NAYAK @ JAYAKRISHNA NAYAK @ JAYAKRISHNA NAYAK VS STATE OF ODISHA	ANISHANT PRADY VS	ITAMATI /70 /2017 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000229/2017
87	D-CRLMP/20884/2026 CRLMP/903/2026	PRACHI SAHU VS THE DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK	Gyanendra Kumar Tripathy VS	MAHILA (BERHAMPUR) /144 /2025) //
88	D-CRLMP/20637/2026 CRLMP/904/2026	RANJITA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//) //
89	D-CRLMP/20826/2026 CRLMP/905/2026	SIDHILAL MARANDI VS STATE OF ODISHA	BISWAJIT SAHOO VS	/ /0) //
90	D-CRLREV/18542/2026 CRLREV/476/2026	DAMBARUDHAR PUTEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /49 /2010 A.D.J.,KANTABANJI(Balangir) CRA/0000003/2024
91	D-CRLREV/21178/2026	VISHAL VYAS	PRAGYAN PARAMITA MOHANTY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/477/2026	VS PRAMOD KUMAR PRADHAN	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh)
92	D-FAO/31262/2026 FAO/848/2026	PRAKASH RANJAN GIRI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	CMC/0000001/2026 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
93	D-FAO/31671/2026 FAO/849/2026	ARUN KUMAR SATAPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	Gia/0000217/2019 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
94	D-LAA/28091/2026 LAA/88/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS GOUTAM KUMAR SAHU	SNOWAKMSENI MISHRA,A.S.C VS	Gia/0000353/2015 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
95	D-LAA/28092/2026 LAA/89/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS DHANESWAR BEHERA	SNOWAKMSENI MISHRA,A.S.C VS	LA/0000251/2022 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
96	D-LAA/28094/2026 LAA/90/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS SIDHHANTH KUMAR MEHER	SNOWAKMSENI MISHRA,A.S.C VS	LA/0000248/2022 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
97	D-LAA/28125/2026 LAA/91/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS SURESH KUMAR MEHER	SNOWAKMSENI MISHRA,A.S.C VS	LA/0000309/2022 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
98	D-LAA/28263/2026 LAA/92/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS RATNAKAR SAHU	SNOWAKMSENI MISHRA,A.S.C VS	LA/0000311/2022 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
99	D-LAA/28264/2026 LAA/93/2026	SPECIAL LAND ACQUISITION OFFICER,FOUR LANE MAHANADI BRIDGE TO KUNJA SWARNALATA MOHANTY VS SOMNATH SAHU	SNOWAKMSENI MISHRA,A.S.C VS	LA/0000249/2022 // PO, LA, R AND RA (ND), SAMBALPUR(SAMBALPUR)
100	D-RPFAM/31923/2026 RPFAM/190/2026	SWARNALATA MOHANTY VS JITENDRA KUMAR DAS	SUSAMA RANI SAHOO VS	LA/0000257/2022 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
101	D-RPFAM/32099/2026 RPFAM/191/2026	BOBBILI HEMANTA KUMAR@SREENU VS BOBBILI SANDHYA@SANJU	RABINDRA NATH PRUSTY VS	Crp/0000039/2022 // JUDGE FAMILY COURT AT PARALAKHEMUR
102	D-RPFAM/32086/2026 RPFAM/192/2026	KAPPALA TRINATH VS	RABINDRA NATH PRUSTY VS	Crp/0000052/2025 // JUDGE FAMILY COURT AT PARALAKHEMUR

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103	D-RSA/27608/2026 RSA/348/2026	KUMARI KAPPALA HASINI SISINTI PUSHPANJALI PATRO VS SARADARINI DHANWANT KAUR	SOURAV SUMAN BHUYAN VS	Crp/0000047/2025 // A.D.J.,BERHAMPUR(Ganjam) RFA/0000058/2024
104	D-RSA/27620/2026 RSA/349/2026	MICHITI SANTILATA PATRO VS MONINGI SIVAJI	SOURAV SUMAN BHUYAN VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000057/2024
105	D-RSA/31867/2026 RSA/350/2026	RABINDRA KUMAR SAHOO VS G.A DEPARTMENT,ODISHA	SUDEEP KUMAR SARANGI VS	// DISTRICT & SESSIONS JUDGE,BHUBANESHWAR RFA/0000140/2025
106	D-RSA/27631/2026 RSA/351/2026	KOTOKATA MANOJ KUMAR PATRO VS MONINGI SIVAJI	SOURAV SUMAN BHUYAN VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000081/2024
107	D-TRP(C)/31748/2026 TRP(C)/213/2026	BISHNUPRIYA SAHOO VS AMARESH CHANDRA SAHOO	PRASANTA KUMAR SATAPATHY VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak)
108	D-WA/31741/2026 WA/966/2026	BHIMSEN MOHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
109	D-WA/31879/2026 WA/967/2026	NIRUPAMA SAHOO VS UNION OF INDIA	PRANAB KUMAR GHOSE VS	// 0 //
110	D-WP(C)/29473/2026 WP(C)/22156/2026	GAGAN BIHARI SARANGI VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
111	D-WP(C)/29114/2026 WP(C)/22157/2026	SUDARSAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
112	D-WP(C)/28981/2026 WP(C)/22158/2026	DR.DURGA PRASAD DASH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
113	D-WP(C)/28082/2026 WP(C)/22159/2026	ARJUN MACHHA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //

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114	D-WP(C)/28977/2026 WP(C)/22160/2026	KALYANEE BESHRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
115	D-WP(C)/31817/2026 WP(C)/22161/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
116	D-WP(C)/31811/2026 WP(C)/22162/2026	VIDYA NURSING AND MEDICAL SCIENCE, KENDRAPARA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
117	D-WP(C)/31073/2026 WP(C)/22163/2026	JUGAL KISHORE ROUT VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
118	D-WP(C)/29123/2026 WP(C)/22164/2026	SURESH CHANDRA SAHU VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
119	D-WP(C)/29291/2026 WP(C)/22165/2026	Dr. BRAJA MOHAN SASMAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
120	D-WP(C)/31782/2026 WP(C)/22166/2026	PRAKASH CHANDRA SAHOO VS STATE TRANSPORT AUTHORITY,CUTTACK	JAYDEEP PAL VS	// 0 //
121	D-WP(C)/29208/2026 WP(C)/22167/2026	M/S ASKA SCIENCE COLLEGE, NUAGAON, GANJAM VS THE CENTRAL PROVIDENT FUND COMMISSIONER, EPFO HEAD OFFICE, NEW DELHI	ANKIT MOHANTY VS	// 0 //
122	D-WP(C)/29214/2026 WP(C)/22168/2026	PANKAJ KUMAR NATH VS STATE OF ODISHA	LAKSMIDHAR KABI VS	// 0 //
123	D-WP(C)/29972/2026 WP(C)/22169/2026	KURUKSHETRA BAG VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
124	D-WP(C)/31659/2026 WP(C)/22170/2026	MANAGING COMMITTEE OF SANDHAPAL U.P.SCHOOL, ANGUL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
125	D-WP(C)/31798/2026	RANJITA DAS	SURENDRA PRASAD BARIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22171/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/31617/2026 WP(C)/22172/2026	MANAGING COMMITTEE OF CHAKUA U.P.(M.E) SCHOOL, CHAKUA, JAJPUR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
127	D-WP(C)/31042/2026 WP(C)/22173/2026	MOHINUDDIN KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
128	D-WP(C)/29974/2026 WP(C)/22174/2026	JHASAKETAN DAS VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
129	D-WP(C)/31959/2026 WP(C)/22175/2026	SATYABRATA NAYAK VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //
130	D-WP(C)/31251/2026 WP(C)/22176/2026	MANAGING COMMITTEE OF NRUSINGHAJEW HIGH SCHOOL,KENDRAPARA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
131	D-WP(C)/29306/2026 WP(C)/22177/2026	THE VILLAGE DAVA, BARAGARH VS GHANASHYAM DANASANA	SUDHIR KUMAR MALLICK VS	// 0 //
132	D-WP(C)/31619/2026 WP(C)/22178/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
133	D-WP(C)/31256/2026 WP(C)/22179/2026	MANAGING COMMITTEE OF KANARPUR BEGUNIAMULA U P SCHOOL, KHORDHA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
134	D-WP(C)/32076/2026 WP(C)/22180/2026	SHREE BALAJI ENGICONS LIMITED, JHARSUGUDA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
135	D-WP(C)/31656/2026 WP(C)/22181/2026	MANAGING COMMITTEE OF LAXMIDHAR, U.P.(M.E.)SCHOOL, CHATAR, BALASORE VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
136	D-WP(C)/29482/2026 WP(C)/22182/2026	PRIYAMBADA SATPATHY VS	SADASIVA PATRA (1) VS	// 0

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137	D-WP(C)/31424/2026 WP(C)/22183/2026	UNION OF INDIA SATYENDU MALLIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // 0 //
138	D-WP(C)/31943/2026 WP(C)/22184/2026	JIPUNA DANGREE VS SUPERITENDENT, CGST AND CENTRAL EXCISE, KORAPUT RANGE, KORAPUT	DAITARI BEHERA VS	// 0 //
139	D-WP(C)/31260/2026 WP(C)/22185/2026	MANAGING COMMITTEE OF DAMODAR U.P SCHOOL, KHURDA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
140	D-WP(C)/29977/2026 WP(C)/22186/2026	MANARANJAN PRADHAN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
141	D-WP(C)/31642/2026 WP(C)/22187/2026	NARENDRA KUMAR PAIKARAY VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
142	D-WP(C)/30907/2026 WP(C)/22188/2026	BHAGIRATHI JENA VS STATE OF ODISHA	SUSANTA LENKA VS	// 0 //
143	D-WP(C)/30758/2026 WP(C)/22189/2026	MANASH RANJAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
144	D-WP(C)/29978/2026 WP(C)/22190/2026	GUPTA SEKHAR JANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
145	D-WP(C)/29892/2026 WP(C)/22191/2026	RADHESHYAM SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
146	D-WP(C)/31138/2026 WP(C)/22192/2026	M/S MAMI BEHERA, ANGUL VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE COMMISSIONERATE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// 0 //
147	D-WP(C)/30782/2026 WP(C)/22193/2026	PRADEEP KUMAR DUNGUNG VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //

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148	D-WP(C)/29998/2026 WP(C)/22194/2026	NUKA SURYANARAYANA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
149	D-WP(C)/29779/2026 WP(C)/22195/2026	DR. BRAJA MOHAN SASMAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
150	D-WP(C)/31354/2026 WP(C)/22196/2026	SALILA KUMAR SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
151	D-WP(C)/30814/2026 WP(C)/22197/2026	SURENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	NIHAR RATH VS	// 0 //
152	D-WP(C)/31596/2026 WP(C)/22198/2026	BALABHADRA KAR VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
153	D-WP(C)/31601/2026 WP(C)/22199/2026	MINATI ROY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
154	D-WP(C)/30900/2026 WP(C)/22200/2026	SNEHANSU SEKHAR MOHANTY VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
155	D-WP(C)/30000/2026 WP(C)/22201/2026	SANAPALA VENKATA VARAPRASAD VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
156	D-WP(C)/29980/2026 WP(C)/22202/2026	DILIP KUMAR PRADHAN VS REGISTRAR, CO OPERATIVE SOCIETIES ODISHA	LAXMAN PRADHAN VS	// 0 //
157	D-WP(C)/31608/2026 WP(C)/22203/2026	SAROJINI JENA VS REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK	BANAMALI SAHOO VS	// 0 //
158	D-WP(C)/30003/2026 WP(C)/22204/2026	GURUBELLI SURESH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
159	D-WP(C)/31594/2026	BIMBADHAR MARAI @ GANGADHAR MARAI	ABHAYA SHARMA	//

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	WP(C)/22205/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/30004/2026	KALLAPALLI GOVINDA RAO	MANOJA KUMAR KHUNTIA	//
	WP(C)/22206/2026	VS UNION OF INDIA	VS	0 //
161	D-WP(C)/29618/2026	DILLIP KUMAR PRADHAN	BIJAY KUMAR BEHERA	//
	WP(C)/22207/2026	VS STATE OF ORISSA	VS	0 //
162	D-WP(C)/30059/2026	NILAN NAYAK	LAMBODAR ACHARI	//
	WP(C)/22208/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/31637/2026	HARABATI DESHI NAYAK	LAXMAN PRADHAN	//
	WP(C)/22209/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/30353/2026	NALINI KANTA TARASIA	KUNAL KUMAR SWAIN	//
	WP(C)/22210/2026	VS BANK OF INDIA,MUMBAI	VS	0 //
165	D-WP(C)/32028/2026	CHATURBHUJA NIRMAN BUILDER AND DEVELOPER, BMC PANCHDEEP COMPLEX, BHUBANESWAR	BHUBANESWAR	//
	WP(C)/22211/2026	VS AKHIL KUMAR SAHOO	VS	0 //
166	D-WP(C)/30501/2026	L. PRATAP CHANDRA SAHU	ARUN KUMAR PATRA	//
	WP(C)/22212/2026	VS STATE OF ODISHA	VS	0 //
167	D-WP(C)/31795/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH	BHABANI PRASAD MOHANTY	//
	WP(C)/22213/2026	VS UNION OF INDIA	VS	0 //
168	D-WP(C)/30743/2026	PRAFULLA KUMAR SUBUDHI	BHABANI SHANKAR RAYAGURU	//
	WP(C)/22214/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/17045/2026	SAFED KUMAR SATAPATHY	MANAS KUMAR CHAND	//
	WP(C)/22215/2026	VS ODISHA COUNCIL OF MEDICAL REGISTRATION	VS	0 //
170	D-WP(C)/30778/2026	SHYAMA BADHAI	BHABANI SHANKAR RAYAGURU	//
	WP(C)/22216/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/30795/2026 WP(C)/22217/2026	STATE OF ODISHA BUDHUA ORAM VS	RANJAN KUMAR ROUT VS	// // 0
172	D-WP(C)/30754/2026 WP(C)/22218/2026	STATE OF ODISHA ALOIS KULLU VS	BHABANI SHANKAR RAYAGURU VS	// // 0
173	D-WP(C)/27443/2026 WP(C)/22219/2026	STATE OF ODISHA SK DABIRUDDIN VS	SAMEER KUMAR DAS VS	// // 0
174	D-WP(C)/30830/2026 WP(C)/22220/2026	STATE OF ODISHA CHHAYAKANTA NAYAK VS	KRUSHNA CHANDRA RATHA VS	// // 0
175	D-WP(C)/30174/2026 WP(C)/22221/2026	STATE OF ODISHA DEBRAJ PADHAN VS	NIRANJAN NAYAK VS	// // 0
176	D-WP(C)/27748/2026 WP(C)/22222/2026	STATE OF ODISHA MEENA PATRA VS	HEMANTA KUMAR MUND VS	// // 0
177	D-WP(C)/31270/2026 WP(C)/22223/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA KUNDAKHAI U P SCHOOL, RASOL, KHORDHA VS	JAYASHREE BISWAL VS	// // 0
178	D-WP(C)/30835/2026 WP(C)/22224/2026	STATE OF ODISHA RABINARAYAN SAHOO VS	KRUSHNA CHANDRA RATHA VS	// // 0
179	D-WP(C)/31050/2026 WP(C)/22225/2026	STATE OF ODISHA TANMAYA MISRA VS	SUBHADUTTA ROUTRAY VS	// // 0
180	D-WP(C)/32136/2026 WP(C)/22226/2026	STATE OF ODISHA SMRUTI RANJAN MALLICK VS	SIDHARTH SHANKAR PADHY VS	// // 0
181	D-WP(C)/31624/2026 WP(C)/22227/2026	THE COMMISSIONER, CT AND GST ODISHA, CUTTACK SUBODHA CHANDRA BARIK VS	JAYASHREE BISWAL VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/30838/2026 WP(C)/22228/2026	TAPAN KUMAR PARIDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
183	D-WP(C)/31075/2026 WP(C)/22229/2026	JITENDRA KUMAR KANUNGO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
184	D-WP(C)/18403/2026 WP(C)/22230/2026	NILGIRI KHADAN O PATHARA SILPA SANGATHAN VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
185	D-WP(C)/27851/2026 WP(C)/22231/2026	ABHINAB DAS VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
186	D-WP(C)/32437/2026 WP(C)/22232/2026	SUKANTI SAHOO VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
187	D-WP(C)/19470/2026 WP(C)/22233/2026	SATYABATI NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
188	D-WP(C)/32010/2026 WP(C)/22234/2026	MINI NAYAK VS THE STATE OF ODISHA	MAMOJ NAYAK VS	// 0 //
189	D-WP(C)/31621/2026 WP(C)/22235/2026	RAMA CHANDRA KANDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
190	D-WP(C)/29594/2026 WP(C)/22236/2026	P. RAMA DEVI VS STATE OF ODISHA	CHINNARI ANAND RAO VS	// 0 //
191	D-WP(C)/28084/2026 WP(C)/22237/2026	E. LAXMAIAH VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
192	D-WP(C)/31525/2026 WP(C)/22238/2026	PRATIMA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
193	D-WP(C)/31543/2026	SANTILATA NAYAK	NIRMAL CHANDRA MOHANTY	//

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	WP(C)/22239/2026	VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	VS	0 //
194	D-WP(C)/31559/2026	HARA PRASAD NAIK	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/22240/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/28230/2026	DEBASIS ROUT	SURESH KUMAR PANDA	//
	WP(C)/22241/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/28859/2026	SWARNALATA SAHU	MANAS KUMAR CHAND	//
	WP(C)/22242/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/19542/2026	MEENA DASH	SURYAKANTA DASH	//
	WP(C)/22243/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/31561/2026	PUSPA BEHERA	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/22244/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/28906/2026	PADMABATI SAHOO	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/22245/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/20892/2026	A.VIJAYA LAXMI NAIDU	SAIBRATA RATH	//
	WP(C)/22246/2026	VS UNION OF INDIA	VS	0 //
201	D-WP(C)/29787/2026	M/S.MAHIMA JYOTI BHARAT GAS, GRAMIN VITARAK, NAYAGARH	MRUGANKA MAULI PATNAIK	//
	WP(C)/22247/2026	VS BRANCH HEAD, LPG, BHARAT PETROLEUM CORPORATION LTD.(BPCL), MUMBAI	VS	0 //
202	D-WP(C)/31673/2026	GADADHAR ROUL	AMIT PRASAD BOSE	//
	WP(C)/22248/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/15901/2026	SUBHADRA KARAN	DURGESH NARAYAN RATH	//
	WP(C)/22249/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/30731/2026	SANTOSH KUMAR NAYAK	SANTOSH KUMAR MAHANTY	//
	WP(C)/22250/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/31502/2026 WP(C)/22251/2026	STATE OF ODISHA BASANTA KUMAR CHOUDHURY VS	AMIT PRASAD BOSE VS	// // 0
206	D-WP(C)/31368/2026 WP(C)/22252/2026	STATE OF ODISHA DHARMAPADA SANDHA VS	AMIT PRASAD BOSE VS	// // 0
207	D-WP(C)/31498/2026 WP(C)/22253/2026	STATE OF ODISHA GADADHAR ROUL VS	AMIT PRASAD BOSE VS	// // 0
208	D-WP(C)/30961/2026 WP(C)/22254/2026	STATE OF ODISHA RAMESHWAR PUTHAL VS	AKSHAYA KUMAR PANDEY VS	// // 0
209	D-WP(C)/32070/2026 WP(C)/22255/2026	STATE OF ODISHA SASMITA NANDI VS	SWARUP PATTANAYAK VS	// // 0
210	D-WP(C)/29924/2026 WP(C)/22256/2026	STATE OF ODISHA BISHNUPRIYA MOHAPATRA VS	JIBAN KANTA PATTANAIK VS	// // 0
211	D-WP(C)/27875/2026 WP(C)/22257/2026	STATE OF ODISHA SALIK GOUD VS	RABINDRA KUMAR PATNAIK VS	// // 0
212	D-WP(C)/31362/2026 WP(C)/22258/2026	PRINCIPAL SECY TO GOVT OF ODISHA, BHUBANESWAR MINATI SAUNTA VS	AMIT PRASAD BOSE VS	// // 0
213	D-WP(C)/28955/2026 WP(C)/22259/2026	STATE OF ODISHA SOMYARANJAN DASH VS	SHIBANI SHANKAR PRADHAN VS	// // 0
214	D-WP(C)/25855/2026 WP(C)/22260/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MANAGING DIRECTOR, ODISHA HYDRO POWER CORPORATION LTD., BHUBANESWAR VS	RAJESH KUMAR KANUNGO VS	// // 0
215	D-WP(C)/31628/2026 WP(C)/22261/2026	PRESIDING OFFICER, LABOUR COURT, SAMBALPUR RAJESH KUMAR SAHU VS	SRIKAR KUMAR RATH VS	// // 0
		UNION OF INDIA		//

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216	D-WP(C)/32038/2026 WP(C)/22262/2026	DIPTIMAN BEURA VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS	// 0 //
217	D-WP(C)/28963/2026 WP(C)/22263/2026	TUSHAR LUHAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
218	D-WP(C)/31818/2026 WP(C)/22264/2026	KALINGA NURSING SCHOOL, BBSR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
219	D-WP(C)/32059/2026 WP(C)/22265/2026	KAMAL KRUSHNA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
220	D-WP(C)/31947/2026 WP(C)/22266/2026	MAA BIRAJA SCIENCE AND MEDICAL TECHNOLOGY, JAJPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
221	D-WP(C)/28964/2026 WP(C)/22267/2026	MALAYA BHOI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
222	D-WP(C)/30013/2026 WP(C)/22268/2026	BAURIA PRADHAN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
223	D-WP(C)/30135/2026 WP(C)/22269/2026	MEGHANAD JENA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
224	D-WP(C)/21095/2026 WP(C)/22270/2026	KUMARI BHANUMATI PATRA @ BHANUMATI DEVI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
225	D-WP(C)/30140/2026 WP(C)/22271/2026	BHAJAMAN DAS VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
226	D-WP(C)/29377/2026 WP(C)/22272/2026	MAMINA SAHOO VS STATE OF ODISHA	DEBI PRASAD DALAI VS	// 0 //
227	D-WP(C)/26045/2026	ASHOK KUMAR DAS	RITURANJAN CHHOTARAY	//

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	WP(C)/22273/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30168/2026	MANJULATA BHUYAN	SAKTIDHARA MISHRA	//
	WP(C)/22274/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/29538/2026	SESHADEV PRADHAN	RAMAKANTA PANDA	//
	WP(C)/22275/2026	VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CUTTACK	VS	0 //
230	D-WP(C)/29921/2026	CHANDRA SEKHAR SAHU	SANTOSH KUMAR MAHANTY	//
	WP(C)/22276/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/30181/2026	SURATHA SAHU	NIRANJAN NAYAK	//
	WP(C)/22277/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/29917/2026	LIJA MOHANTY	SOU MENDRA KUMAR NAYAK	//
	WP(C)/22278/2026	VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
233	D-WP(C)/26215/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BAGAOI, JAGATSINGHPUR	KUSHREE SANGITA PASAYAT	//
	WP(C)/22279/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/27943/2026	RAJANI KANTA PADHY	SANKAR PRAASAD PANI	//
	WP(C)/22280/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/26295/2026	ABHINASH PRADHAN	RABINDRA NATH PRUSTY	//
	WP(C)/22281/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/27063/2026	SUNIL KUMAR PADHI	JIBAN RANJAN DASH	//
	WP(C)/22282/2026	VS SANJEEV KUMAR PADHI	VS	0 //
237	D-WP(C)/31539/2026	PRADEEP GIRI	BISWABIHARI MOHANTY	//
	WP(C)/22283/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/31929/2026	BAIKUNTHA NATH NAYAK	PRAMODA KUMAR DASH	//
	WP(C)/22284/2026	VS	VS	0

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239	D-WP(C)/27225/2026 WP(C)/22285/2026	STATE OF ODISHA BISWAJIT BERA VS	RANJIT MOHANTY VS	// // 0
240	D-WP(C)/29603/2026 WP(C)/22286/2026	STATE OF ODISHA DIPUN BEHERA VS	ASHOK DAS VS	// // 0
241	D-WP(C)/28414/2026 WP(C)/22287/2026	THE STATE OF ODISHA BABAJI CHARAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/32467/2026 WP(C)/22288/2026	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	RABI NARAYAN BEHERA VS	// // 0
243	D-WP(C)/32419/2026 WP(C)/22289/2026	STATE OF ODISHA SUBHASHREE BISWAL VS	SITANSU MOHAN SINGH VS	// // 0
244	D-WP(C)/32529/2026 WP(C)/22290/2026	STATE OF ODISHA SAHU TRUST, BHUBANESWAR VS	PRASANTA KUMAR SATAPATHY VS	// // 0
245	D-WP(C)/32095/2026 WP(C)/22291/2026	ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD, BHUBANESWAR M/S SMART CITY HP GAS AGENCY,DHENKANAL VS	KAJAL SAHOO VS	// // 0
246	D-WP(C)/32417/2026 WP(C)/22292/2026	STATE TAX OFFICER BHUBANESWAR II CIRCLE,BHUBANESWAR NAMITA PATTANAIAK VS	SIDDHARTH PRASAD MISHRA VS	// // 0
247	D-WP(C)/32418/2026 WP(C)/22293/2026	STATE OF ODISHA KANCHANBALA OJHA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
248	D-WP(C)/29453/2026 WP(C)/22294/2026	STATE OF ODISHA M/S SHREE BHARAT MOTORS LIMITED, KHURDA VS	GOPABANDHU DASH VS	// // 0
249	D-WP(C)/30577/2026 WP(C)/22295/2026	UNION OF INDIA BHANU SEKHAR ACHARYA VS	KSHIROD KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/32202/2026 WP(C)/22296/2026	SAKARA HANSDAH VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
251	D-WP(C)/32436/2026 WP(C)/22297/2026	JYOTSNAMANJARI DAS @ DEI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
252	D-WP(C)/32415/2026 WP(C)/22298/2026	ARATI PRADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
253	D-WP(C)/32284/2026 WP(C)/22299/2026	SRIJAYA KUMAR SAHU VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
254	D-WP(C)/31585/2026 WP(C)/22300/2026	SATYABHAMA MAHALIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
255	D-WP(C)/27351/2026 WP(C)/22301/2026	PRANAB KUMAR DIGAL VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
256	D-WP(C)/32206/2026 WP(C)/22302/2026	ROIDAS SINGH VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
257	D-WP(C)/32310/2026 WP(C)/22303/2026	GAGAN BIHARI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/29549/2026 WP(C)/22304/2026	RABINDRA MALIK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
259	D-WP(C)/31590/2026 WP(C)/22305/2026	MAMATA PATRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
260	D-WP(C)/31591/2026 WP(C)/22306/2026	LASA MARANDI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
261	D-WP(C)/31586/2026	SABITA PATRA	SRIKANTA KUMAR NATH	//

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	WP(C)/22307/2026	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/30668/2026 WP(C)/22308/2026	BRAJA BANDHU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
263	D-WP(C)/31740/2026 WP(C)/22309/2026	BANK OF INDIA, BHUBANESWAR VS MS. MAMATA VERITY STORE, BHUBANESWAR	GOREKHANATH DAS VS	// () //
264	D-WP(C)/29781/2026 WP(C)/22310/2026	RANJIT KUMAR DALAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// () //
265	D-ABLAPL/20767/2026 ABLAPL/8386/2026	SEK SAHIL VS STATE OF ODISHA	RAJEET ROY VS	BALIAPAL /300 /2026 () //
266	D-ABLAPL/20900/2026 ABLAPL/8387/2026	SK NIJAM UDDIN @ SK NIJAM VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BOLAGARH P.S. /313 /2026 () //
267	D-ABLAPL/13648/2026 ABLAPL/8388/2026	KAILASH @ KAILASH CHANDRA SWAIN VS STATE OF ODISHA	PRAHALLAD MAHALI VS	PATKURA /69 /2026 () //
268	D-ABLAPL/17928/2026 ABLAPL/8389/2026	DEEPAK BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /431 /2022 () //
269	D-ABLAPL/20087/2026 ABLAPL/8390/2026	SHIVSUNDAR ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /162 /2026 () //
270	D-ABLAPL/20515/2026 ABLAPL/8391/2026	SANJAY SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /206 /2026 () //
271	D-ABLAPL/20716/2026 ABLAPL/8392/2026	KUMUDA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,RANPUR(Nayagarh) 2(B)CC/0000015/2019
272	D-ABLAPL/20721/2026 ABLAPL/8393/2026	NIROJ KUMAR MAHARATHI VS	JYOTIRMAYA SAHOO VS	RANPUR /103 /2026 ()

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273	D-ABLAPL/20744/2026 ABLAPL/8394/2026	STATE OF ODISHA PADMALOCHAN GHIVELA VS	BIJAY KUMAR BEHERA VS	// SINAPALI /321 /2025 ()
274	D-ABLAPL/20748/2026 ABLAPL/8395/2026	STATE OF ODISHA SOMYAJIT NAIK VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /225 /2026 ()
275	D-ABLAPL/20937/2026 ABLAPL/8396/2026	STATE OF ODISHA GOPI KUMAR ADSUMALI @ A GOPI KUMAR VS	JAYADEBA BEHERA VS	// BELPARA /159 /2026 ()
276	D-ABLAPL/20749/2026 ABLAPL/8397/2026	STATE OF ODISHA SOMYAJIT NAIK VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /259 /2026 ()
277	D-ABLAPL/20751/2026 ABLAPL/8398/2026	STATE OF ODISHA BISWAJIT DAS VS	PANCHANAN PANIGRAHI VS	// BHUBAN /623 /2025 ()
278	D-ABLAPL/20752/2026 ABLAPL/8399/2026	STATE OF ODISHA LITU DAS @ SUSANTA DAS VS	PANCHANAN PANIGRAHI VS	// BHUBAN /91 /2026 ()
279	D-ABLAPL/20758/2026 ABLAPL/8400/2026	STATE OF ODISHA MOHAN HARIJAN VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /127 /2026 ()
280	D-ABLAPL/20761/2026 ABLAPL/8401/2026	STATE OF ODISHA RATI RANJAN MAHARATHA VS	RAGHUNATH DASMOHAPATRA VS	// CHANDAKA P.S. /22 /2014 ()
281	D-ABLAPL/20762/2026 ABLAPL/8402/2026	STATE OF ODISHA KANAK LATA DAS @ KANAK DAS VS	RAJENDRA NARAYAN ROUT VS	// TIHIDI /23 /2026 ()
282	D-ABLAPL/21155/2026 ABLAPL/8403/2026	STATE OF ODISHA DIPIKA ROUT VS	BIBHU DATTA BISWAL VS	// BIDANASI /179 /2026 ()
283	D-ABLAPL/20901/2026 ABLAPL/8404/2026	STATE OF ODISHA SK NIJAMUDDIN @ MANGAL VS	SUBRAT KUMAR DAS VS	// SORO /118 /2026 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/20905/2026 ABLAPL/8405/2026	RATIKANTA MOHANTY VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	JAJPUR SADAR /198 /2026 () //
285	D-ABLAPL/20802/2026 ABLAPL/8406/2026	NIRAKAR LENKA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BERHAMPUR SADAR /344 /2026 () //
286	D-ABLAPL/20803/2026 ABLAPL/8407/2026	JAGA @ JAGABANDHU BADAMUNDI VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /165 /2026 () //
287	D-ABLAPL/20807/2026 ABLAPL/8408/2026	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	SRINIBAS SAHOO VS	JAGATPUR /435 /2026 () //
288	D-ABLAPL/20808/2026 ABLAPL/8409/2026	PANKAJ SHUKLA @ PANKAJ KUMAR SHUKLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /114 /2026 () //
289	D-ABLAPL/20988/2026 ABLAPL/8410/2026	SUSHIL KUMAR CHOUDHURY VS STATE OF ODISHA	DEBENDRA PRADHAN VS	BOLANI /73 /2026 () //
290	D-ABLAPL/18700/2026 ABLAPL/8411/2026	D. NARASINGHA REDDY VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /47 /2020 () //
291	D-ABLAPL/19845/2026 ABLAPL/8412/2026	SANKAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BIDANASI /191 /2026 () //
292	D-ABLAPL/20160/2026 ABLAPL/8413/2026	SARATA CHANDRA GARANAIAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /207 /2026 () //
293	D-ABLAPL/21405/2026 ABLAPL/8414/2026	B. MANMADHA RAO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	RAYAGADA TOWN /255 /2026 () //
294	D-ABLAPL/20547/2026 ABLAPL/8415/2026	ANIL KUMAR DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	TOMANDO /125 /2026 () //
295	D-ABLAPL/21424/2026	DILLIP @ DILIP KUMAR SAHOO	KAJAL SAHOO	S.P.(CID-CRL),CUTTACK /8 /2026

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	ABLAPL/8416/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/20817/2026 ABLAPL/8417/2026	GOKULA @ GOKUL DIGAL @ DIYAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PHIRINGIA /129 /2025 () //
297	D-ABLAPL/20926/2026 ABLAPL/8418/2026	JAHD @ ZAHID VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAON /91 /2026 () //
298	D-ABLAPL/19349/2026 ABLAPL/8419/2026	JHASKETAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /71 /2021 () //
299	D-ABLAPL/21112/2026 ABLAPL/8420/2026	BIPIN JENA @ BIPIN KUMAR JENA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	ODAGAON /44 /2018 () //
300	D-ABLAPL/21154/2026 ABLAPL/8421/2026	ULLASH PATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	MANGALA BAG /242 /2026 () //
301	D-ABLAPL/21072/2026 ABLAPL/8422/2026	SANJIB KUMAR RATH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CHANDABALI /232 /2026 () //
302	D-ABLAPL/20444/2026 ABLAPL/8423/2026	CHIKUN PADHAN @ CHIKUN PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /194 /2026 () //
303	D-ABLAPL/20514/2026 ABLAPL/8424/2026	SIDHARTHA SANKAR PRADHAN VS STATE OF ODISHA	SWAYAMJIT ROUT VS	CYBER CRIME AND ECONOMIC OFFEN () //
304	D-ABLAPL/20929/2026 ABLAPL/8425/2026	ABDUL NOUSAT KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	TUMUSINGA /234 /2026 () //
305	D-ABLAPL/20993/2026 ABLAPL/8426/2026	RABINDRA SENAPATI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /414 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000608/2025
306	D-ABLAPL/20930/2026 ABLAPL/8427/2026	LEMESWAR HANTAL VS	ARIJEET MISHRA VS	B.SINGHPUR /116 /2025 ()

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307	D-ABLAPL/21070/2026 ABLAPL/8428/2026	STATE OF ODISHA REENITA RATH VS	RAKESH KUMAR SARANGI VS	// CHANDABALI /232 /2026 ()
308	D-ABLAPL/20932/2026 ABLAPL/8429/2026	STATE OF ODISHA NARAYAN MALIK VS	MANORANJAN KHATUA VS	// BADACHANA /228 /2026 ()
309	D-ABLAPL/20672/2026 ABLAPL/8430/2026	STATE OF ODISHA SHIBA ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /225 /2026 () //